

**Format of Disclosure of Assets in respect of Hon'ble Mr. Justice Swatanter Kumar**

(IN TERMS OF THE RESOLUTION ADOPTED IN  
THE FULL COURT MEETING HELD ON MAY 7,1997)

As on 31.12.2009

Items	Description	particular /value		Remarks
		(A) Self	(B) Spouse	
LANDED PROPERTY	FLAT	TWO BEDROOM FLAT S-387, GROUND FLOOR GREATER KAILASH-I NEW DELHI PURCHASE ON 13/07/1989 FOR Rs 8,75,000/- BY SELF +PORTION INHERITED FROM MOTHER SMT CHANDER USHA WHO PURCHASE PART OF PROPERTY VIDE SALE DEED DATED 14/03/1989FOR Rs. 175000/-	FLAT NO C-3/5 FIRST FLOOR SDA NEW DELHI PORTION INHERITED FROM FATHER LATE SHRI. B. R. VAID (DECEASED) AND SUBSEQUENTLY PORTION PURCHASED VIDE SALE DEED DATED 15/01/2004	
		KHASRA NO 138 VILLAGE SAIDULAJAB SAKET NEW DELHI PURCHASE ON 18/01/1991 FOR Rs 100000/-+ CONSTRUCTED AREA	THREE BEDROOM FLAT B-148, GROUND FLOOR C. R. PARK, NEW DELHI PURCHASED ON 12/01/1996 FOR Rs 7,75,000/- 160 SQ YARDS	
		1/9TH UNDIVIDED SHARE KHEWAT NO. 1382, KHASRA NO. 57/4,1,7,26 NANGAL ROAD GARSHANKAR PUNJAB INHERITED AGRICULTURAL LAND OF PT. TRILOKI NATH (DECEASED) TOTAL LAND ABOUT 52 KANAL VIDE PARTITION & SETTLEMENT DEED DATED 13/05/2008	A-12AB MEZZ FLOOR LAJPAT NAGAR, NEW DELHI PURCHASED ON 14/01/1994 FOR Rs 300000/- JOINTLY WITH VAIBHAV AGNIHOTRI(SON)	
		PLOT (ADMEASURING 292.79 SQ MT AT GREATER NOIDA(UP) BY JUDGES CULTURAL WELFARE ORGINATION, DELHI CONVEYANCE DEED YET TO BE EXECUCED AS PER STATEMENT DATED 18-11- 2009 ISSUED BY THE SOCIETY TOTAL AMOUNT PAID Rs 7,70,272/-		
		PLOT NO 14 KANGRA GROUP HOUSING SOCIETY, PINE WOOD ENCLAVE MOHAL RASAM MOZA SID BHAJ DHARAMSHALA MEASURING 400 SQ YARDS PURCHASE ON 26/06/1989 FOR Rs 26900/-		

SECURITIES  AND INVESTMENTS	SHARE MUTUAL FUND	NIL NIL	NIL NIL	
	FIXED DEPOSIT	3,75,000/- J&K Bank 1,27,644/- 50,000/- UCO Bank	800,000.00 J&K Bank (Lien of the Bank in the loan of Rs.4,00,000/- taken against the FD) 1,29,142 St.Chartered	
	Bank Account	Balance as on 31.12.2009 in S.B.A/c in J&K Bank 1,64,174/- Balance as on 31.12.2009 in S.B.A/c in UCO Bank 1,52,793/-		
	BONDS	26,80,000.00 REC Capital Gains Bonds	59,400/- ST. CHARTERED	
	UTI	NIL		
	NSC	NIL	3,90,000	
	PPF	65,183/-		
GPF	7,27,000/-			
LIC Premium	POLICY 1,50,000/- WEF 25-11-1993 HDFC unit linked endowment Policy for Rs. 3,50,000/-			
	JEWELLERY	350 gms	400 gms (2nd hand) + DIAMOND JEWELLERY	
	VEHICLES	(2nd hand) CAR HONDA CITY BOUGHT ON 09/09/2009 MODEL 2007	(2nd hand) CAR HONDA CIVIC BOUGHT ON 07/08/2007 MODEL 2006	